

(b) if so, to what extent?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) Yes, Sir

(b) Against a total production of 2,676,195 tons during the first half year of 1957, the production during the corresponding period this year has been 3,226,865 tons, the total increase being 550,670 tons

गांधी के सिद्धान्तों का प्रसार

२१६१. श्री विभूति मिश्र : क्या सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि .

(क) क्या सरकार गांधी जी द्वारा समय समय पर बताये गये सामाजिक, आर्थिक तथा नैतिक सिद्धान्तों के प्रसार के लिये कोई उपयुक्त योजना बना रही है , और

(ख) यदि हा, तो वह क्या है ?

सूचना और प्रसारण मंत्री (डा० केसकर): (क) और (ख) इस प्रकार की कोई सर्व माधारण योजना फिलहाल विचाराधीन नहीं है। सरकार द्वारा गांधी जी के सामाजिक, आर्थिक तथा नैतिक सिद्धान्तों के प्रचार के लिये उठाये गये कदमों का एक विवरण लोक सभा की मेज पर रखा जा रहा है। [द्वैतवे परिशिष्ट ४, अनुबन्ध संख्या १२८]

Export of Chrome Ore

2162. Shri Panigrahi. Will the Minister of Commerce and Industry be pleased to state

(a) whether the State Trading Corporation of India (Private) Ltd, has exported Chrome ore to China, and

(b) if so, the quantity of Chrome ore exported to China so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) Yes, Sir

(b) 6523 tons.

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Export of Iron Ore

2163. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the State Trading Corporation propose to export 1,90,000 tons of Iron Ore to Italy during 1958, and

(b) if so, how much of the quantity has been exported to Italy so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) S T C has sold to Italy 1,80,000 tons of iron ore for delivery during August, 1957 to 15th March, 1959 The buyers had the option to increase the quantity by 30,000 tons which has not yet been exercised

(b) 1,43 000 tons have already been shipped and for the balance shipment arrangements have been made

Vacant Government Buildings in Simla

2164 Shri Chuni Lal: Will the Minister of Works, Housing and Supply be pleased to state

(a) the number of Central Government buildings in Simla lying vacant with the total value of the buildings, and

(b) whether there is any proposal under consideration of Government to make the best use of these vacant buildings?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Except for 66 residential units intended for allotment to Class IV staff, for which there is at present no demand, no office or residential building belonging to the Central Government is lying vacant at Simla According to information available, the total book value of the 66 vacant units, which are old quarters in distant localities in Simla is Rs 42,000 approximately.

(b) Efforts are being made to get as many of them occupied as possible It is proposed to utilise the remaining units for the staff of such offices

as may be shifted to Simla following the move of State Government offices to Chandigarh, and the consequential release of office space.

Employment Exchanges

2165. **Shri Pangarkar:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the number of persons registered with the various Employment Exchanges in the country has increased during 1958; and

(b) if so, to what extent?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) By 2,42,270 from 1st January to 31st October, 1958

"Contract Division" Scheme in Tripura

2166. **Shri Aurobindo Ghosal:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether any scheme under the name "Contract Division" was started in June, 1957 for giving employment to the displaced persons in Tripura, and

(b) if so, what was the amount allotted and the amount spent and the number of displaced persons employed till July, 1958?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes

(b) The amount of work allotted is Rs 10.76 lakhs. The amount spent is Rs. 3.65 lakhs. The number of displaced persons employed varies from time to time.

Artificial Lake in Lodhi Gardens New Delhi

2167. **Sardar Iqbal Singh.** Will the Minister of Works, Housing and Supply be pleased to state

(a) whether there is any proposal to construct an artificial lake in Lodhi Gardens in New Delhi;

(b) if so, details of the scheme; and

(c) the total cost thereof?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Following the unprecedentedly heavy rains in Delhi on July 20-21, 1958 and consequent flooding of and damage to some buildings, a Committee was set up by the Prime Minister for planning measures against floods and similar calamities in Delhi. At one of the meetings of the Committee, a suggestion was made that the Lodhi Gardens might have an artificial lake. The suggestion was examined by a Technical Sub-Committee constituted by the main Committee and was not considered feasible mainly because it was feared that an artificial lake would further raise the sub-soil water table, and might not have enough water in the summer.

(b) and (c) Do not arise

Rehabilitation of Displaced Persons in Sunderbans Area

2168. **Shri Hem Barua:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether Government have considered the possibilities of the Sunderbans area, if developed, for the rehabilitation of East Bengal displaced persons now in camps in West Bengal, and

(b) if not, what are the factors that stand in the way of giving effect to such a plan?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b) The possibilities of utilising the Sunderbans area for the rehabilitation of displaced persons from East Pakistan have been considered. An experimental scheme to reclaim land in the Herobhanga Forest Block for the purpose is already under examination.